Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 18th April 2020

On 18/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- 2. Shri S.K. Bhandari, Secretary, Transport
- 3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC was briefed about the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed) also attended the meeting as special invitees.

After deliberation on the current situation, the SEC noted and decided the following:

- Status of COVID19: Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has seven positive cases of Covid-19, out of which six patients have recovered and have been shifted to a Quarantine facility outside. 88 tests done during the 24 hours on SARI/ILI patients for Covid were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
- Secretary Health informed that the house-to-house survey data is being examined. The expert committee under Prof Jagdish Kakodkar of GMC would examine the data by early next week to prioritise the testing.
- Secretary Health further informed that 1000 Thermal Guns for use by various Govt departments are likely to reach Goa by tomorrow, by a special flight.
- 4. Principal Secretary, Science and Technology informed that necessary directions have been issued regarding the issue of permissions/permits for the industries, as per the guidelines of MHA issued on 15 and 16 Apr, 2020. As discussed earlier, the printing of suitable 2D-bar coded stickers for vehicles have also begun. Sample of the sticker was shared with IGP for sensitising the Police at NakasThe representatives of Industries have been informed and detailed guidelines have been issued to them, to strictly follow the MHA directions issued on 15/04/2020 in this regard. The permits/permissions will be withdrawn if safety norms, as specified in these MHA guidelines, are not adhered to.
- The SEC authorised the Chief Officers/Commissioner of the Municipal bodies, and the Panchayat Secretaries to issue permits for the self-employed persons providing various services, e.g. electricians, IT repairs, plumbers, motor-mechanics, carpenters, as specified in the guidelines issued by the MHA on 15/04/2020 at item number No.14(xi).

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- 6. The SEC inquired about the status of confirmed cases in Belagavi, Karnataka in the last few days. Collector, South Goa informed that he is in touch with the Collector Belagavi and the cases, which have tested positive, were already under quarantine for sometime. The SEC advised all to be alert on movement of persons coming to Goa, and all checks be carried out at the borders to ensure proper health screening. And, only authorised persons should be allowed entry thereafter.
- Secretary, Tourism informed that about 10,000 suitable hotels rooms, having tariffs below Rs. 5,000/- have been identified after the verification done through the Collectors.
- 8. Secretary CS confirmed that supply of essential items is normal. The department has also issued an order to enforce availability of essential items at Fair Price Shops. She also informed that Goa is amongst the 12 states which have started a national ration card portability facility. Migrants from the other 11 States can avail PDS ration in Goa, provided the person has verified biometrics at least once at the State of origin/native place and their family has not lifted the ration in their native place. She also asked the Incident Commanders to randomly check PDS distribution at FPS to ensure entitled beneficiaries are getting benefits.
- 9. Collector, North Goa read the Surla village Sarpanch message of thanks for providing the grocery-on-wheels to this remote location, where their supplies had dried out. IGP informed that there is one remote village, Virdi on the Maharastra side of Goa-Maharashtra border. They are in need of Groceries. Collector to work out modalities to help them without violating the border norms.
- 10. The SEC observed that the State has not seen any new cases. Therefore, the next step should be to start the awareness campaign about the preventive steps to be taken to contain the Covid. Also, with a large number of activities coming in the permitted category w.e.f. 20 Apr, 2020, awareness drive was a must to bring out the dos and don'ts while carrying out these activities. Compulsory use of face cover while in public place or at workplace, social distancing norms, frequent use of sanitizers or hand wash, sanitization of work spaces, access control, limited staff, etc needs to be emphasised in this awareness campaign. The SEC directed the DIP to start a structured awareness campaign to highlight these Dos and Don'ts, as mentioned in the MHA guidelines of 15 Apr, 2020, similar to those issued by GoI in this regard.
- 11. The Nodal Officer (Foreigners) informed that yesterday 418 Russian passengers left Goa in the relief flight. About 4919 foreigners have already left Goa in 25 special ferry flights.
- 12. Commissioner (Excise) informed that the total production of sanitisers by the liquor manufacturers have crossed about 2.16 lakh litres, and now most of it is sold for consumption in Goa in view of the increased activities from 20 Apr, 2020.
- PCE (PWD) informed that water supply is normal under the regional water supply scheme. He added that the repair work at Podocem would be completed by Sunday.



However, at certain locations water is supplied through about 200 spot sources (Tube well, Open wells, local springs). During the summer season, the department provides water to such places through tankers when these sources dry up or the water level decreases. Tuem, one of the locations that gets water from spot sources, would continue to get supplementary water supply through Tankers, as done every year.

- 14. As directed by the SEC yesterday, the Collectors have analysed the requirement of the paramedics deployed at the border. After analysis, they are of the view that they can spare some of them, as other officials can replace them now, who are required to screen and examine the cases of medical emergencies or other authorised persons entering the borders of the State.
- 15. Shri CR Garg, District Observer informed that during his visits, he has observed that the supply of essential items is normal. He also observed that some of the labourers from labour camps have been engaged at several places in gainful employment. Shri Kunal, District Observer raised the issue of coordination of facilities for the staff deployed at the border checkposts. The SEC directed the PCE(PWD) to make the suitable arrangements. Collectors were asked to coordinate the resources available of various departments at the borders, to use them to their potential and avoid duplicacy.
- Director, Panchayat and DMA informed that pre-monsoon and disinfection work is going on in all Panchayats/municipal areas.
- 17. The Nodal Officer for Quarantine facilities informed that 12 individuals were in the quarantine facility at Mayern Residency, and five at Acron Homes at Candolim. He is visiting these facilities regularly.
- 18. Secretary, Fisheries raised the following issues:
 - a. Door-to-Door delivery or sale of fish by vans/motorcycles/auto rickshaws/cycles should be permitted without any specific permission. The SEC clarified that door-to-door delivery of all items is permitted and should be encouraged during the lockdown period without any hindrance.
 - Many goods vehicles used for transportation of fish are facing increased scrutiny for their movement. The SEC again clarified that there are no restrictions on the movement of goods vehicles, empty or full.
 - c. Regarding checking of the level of Formalin in the fish products coming from outside of Goa, SEC directed FDA to put back the mechanism in place as soon as possible, to ensure the requisite testing.
- 19. Secretary, Finance informed that the Government has increased the support price for Cashew (from Rs 100 to Rs 125), Coconut (from Rs. 10 to Rs. 12) and Pulses-(Halsando) (from Rs. 75 to Rs. 100). He also informed that at the ATMs, cash liquidity position in the State is normal.
- Secretary, RD informed that the 2061 beneficiaries such as widows, senior citizens and Divyangs would get the financial assistance under Pradhan Mantri Garib Kalyan



Yojana on 20/04/2020 through DBT. The data uploading of the majority of the remaining 21500 beneficiaries is under way and is likely to be completed by next weekend.

- 21. Secretary, Agriculture informed that the supply of agriculture produced is normal and stable in the State. As earlier decided in the SEC meetings, the department purchased 10,000 Coconuts, which were picked up from the doorstep of farmers of Canacona. This initiative would be further expanded. He also added that 12 out of a total 19 Harvesters available in the State are operational.
- 22. Director, Transport informed that he is receiving requests from various sectors for use of KTC buses. The SEC clarified that public transport is not a permitted activity under the guidelines issued by the MHA. Therefore, KTC buses are to be used only for transportation of Government servants and Healthcare workers. The Director also requested for priority access for the buses at various check-posts. The SEC asked IGP to sensitise police staff at these check-posts to ensure smooth movement of buses.
- 23. Director, Education presented the summary of the feedback received from the 71 Counsellors who are visiting various shelter homes and other labour congregations. These Counsellors have already met about 885 people, many of them multiple times. She informed that the Collectors are regularly taking corrective actions based on these reports. After discussion, the SEC issued the following directions on the specific issues:
 - a. Anxiety about the delayed payment of wages: The Counsellors should sensitise them about the Gol's directions in this regard. Also, the Collectors should collect such information to track their employers, to implement the MHA's directions on the payment of wages during the lockdown period.
 - Concerns on the extension of lockdown: The labourers should be assured that they would be free to move once lockdown is lifted.
 - Lack of sanitary pads: The Collectors confirmed that this issue was sorted out after initial complaints were received.
 - d. Different Dietary Preferences: The Collectors may explore the possibility of allowing cooking in these camps, wherever possible, with all safety measures in place.
 - e. Replenishment Toiletries: As earlier done, Collectors may again obtain supplies under CSR, to help the labourers replenish their stock.
 - f. Director Education informed that some of the Counsellors are also supplying some reading material, especially in Kannada, as many of these labourers had asked for reading material in Kannada. The SEC asked Dir Edn to continue with this initiative, and make available such material in the language of their preference, as far as possible.
- 24. The SEC was informed about certain applications being received regarding the movement of vehicles for construction activities, like equipment, machineries, transit mixture, permits for work to be carried out by the private sector, as permitted in the recent MHA guidelines. For those permitted activities, the SEC clarified that such permits/permission may be issued by the respective Panchayat Secretary/Chief

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Officers/Commissioner. For the Governmental works, the SEC has already permitted the respective departmental authorities to issue the necessary permissions/permits.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

(Sanjay Kumar) Secretary, Revenue

Member Secretary, SEC & SDMA

List of Special Invitees

- 1. Shri. Daulat Hawaldar, Secretary Finance.
- 2. Jaspal Singh, IGP.
- 3. Shri Subhash Chandra, PCCF
- 4. Shri Santosh Kumar, Add. PCCF.
- 5. MsNilaMohanan, Secretary, Health
- 6. Shri Amit Satija, Commissioner, Excise
- 7. Shri P. S. Reddy, Secretary, Fisheries
- 8. Shri. Kunal, CEO Goa.
- 9. Shri. J. Ashok Kumar, Secretary, Tourism
- 10. Shri Sanjay Grihar, Secretary, Panchayats.
- 11. Shri. Kuldeep Singh Gangar, Secretary Agriculture.
- 12. Shri C.R. Garg, Secretary, Law
- 13. MsIsha Khosla, Secretary, Civil Supply.
- 14. Ms. R. Menaka Collector North.
- 15. Shri Ajit Roy Collector South.
- 16. Shri Tariq Thomas, DMA
- 17. Ms Vandana Rao, Director Education.
- 18. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
- 19. Shri R. G. Keni, Chief Engineer (Electricity)
- 20. Shri Narayan Gad, Director Panchayat
- 21. Shri Shrikant Patil C.E. (WRD)
- 22. Shri RajanSatardekar Director (Transport)
- 23. Ms Meghana Shetgaonkar Director Information And Publicity.
- 24. Shri Keshav Kumar CF(C)
- 25. Mr Menino D'Souza Director Tourism.

$\underline{REPORT}(\underline{COVID-19}) \ \underline{ONLAW} \ \& \ \underline{ORDER} \ \underline{AND} \ \underline{FACILITATION} \ \underline{OF} \ \underline{ESSENTIAL} \ \underline{GOODS} \ \& \ \underline{SERVICE}$ Data: 18 (04/2020)

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against gathering

d Meetings with religious heads

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North Goa

Cases,- 438 M. V. Challang, 26170

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Movement of Trucks (Last 24 Hrs.)

Date: 18 04.2020 at 08.00 hrs (w.e.f. 31.03.2020)

No of Trucks	-	-	The second second	/ARD		OUTWARD						
	08:00 hrs to 20:00 hrs		20:00 hrs. to 08:00 hrs.		Comulative (w.e.f 31.03.2020, 0800 hrs		08:00 hrs to 20:00		20:00 hrs to 08:00		The second second second second second	
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	4	7	1	11	230	370			155	51	5371	2509
Sugar	1	3	2	0	106	34	1	0	0	1	- 6	11
Pulses	2	3	15	11	374		0	0	9	0	3	0
Milk	10	0	25	2		83	1	0	1	0	g	5
Vegetable	8	5	85	11	513	83	1	0	2	0	32	4
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Fruit	20	3	39	7	212	168	10	0	2	0	-	1
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	241		437		9823		430		440	102	6807	3279

LIFTAILS OF SUPPORT PROVIDED TO STRANDED MIGRAN LEOPULATION AND OTHER NEFOY PERSONS AS ON 18/84/2020

Northe of the State , GOA

Name and Mobile number of State Nodel Officer for Migrant Labour and Stranded persons: Hemant Kumar, IAS, (State Control Room i/e: 7875015991)

Name of District	Number of active Relief Camps and Shollars		Number of persons housed in Kellef Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers i malastry where they were working	Remarks/ Additional Information	
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Gavt.	NGO	JAMES STATE OF STATE		
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North Gas	10	00	357	0	68	5	3000	1600		Chy nitron provided to hints bersons. A Grocery on Wheele buses are supplying grocerum. Three means are provided to all persons in shellin homes.	
South Goa	05	0	4299	0	76	7	4850	2210		Dry inflori provided to 444 persons Stocery on Wheels to set of capatying grecency Ory tabon provided to 7 persons by NOQ in Caspern Talaka	
	17	0	786	0	83	12	7850	3819	U.		

- 1) Goaldoes not have any COVID-19 hotspot.
 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
 3) 09 Figh on-Wheels: On insulated-vers, fish is being sold in different parts of Goa.
 4) 02 ATM on-Wheels: SBI bank is running ATM on-Wheels to disburse cash in different parts of Goa.



Compal, Panagi-Goa Tel Mc 0832-2225538

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Date: 18/04/2020

MEDIA BULLETIN

STATUS OF COVID-19 IN GOA

Sr. No.	Category	Cases on 18.04.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00%	1794
2	Contacts under Facility Quarantine	00	202
3	Suspects under Hospital Isolation at GMC	07	159
4	No. of samples sent for testing	85	758
3	No of reparts respond	98	716
6	No. of samples rested Publish	00	07
7	No. of cured patients out of fraction	00.	06

^{*} Today, no firsh persons were put under home quarantine. However 7 travelers are quarking entire 28 days, our of the his of providers provided by Government of India.

- Out of 140 Samples pending for testing, 98 are Negative 42 Reports

- ESI Hospital Margao 01 positive case
- · At present Cured patients under Quarantine at Acron Seaway Resort,

Director of Health Services